

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1885  
ANSWERED ON:05.12.2006  
AFSP ACT  
Meinya Dr. Thokchom;Panda Shri Prabodh

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the details of recommendations made by the Justice (Retd.) B.P. Jeevan Reddy Committee on the Armed Forces (Special Powers) Act, 1958; and

(b) the action so far taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) & (b): The Committee constituted by Ministry of Home Affairs to review the Armed Forces (Special Powers) Act, 1958 as amended in 1972 has submitted its report to Ministry of Home Affairs on 6.6.2005. The recommendations of the Committee contained in its report are being examined and a decision in the matter is yet to be taken.